OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI TIS HAZARI COURTS

ORDER

On attaining the age of superannuation Sh. Budhi Ballabh S/o Sh. Chinta Mani, Sr. Judicial Assistant, E.C. No-2335, shall retire from Government Service w.e.f 30/11/2022 (A/N).

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No 87543-578 Admn. II/PF/Ret./2022 Delhi, Dated the 19 NOV 2022

Copy forwarded for information and necessary action to:-

- The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-East District, KKD, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North-East District, KKD, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-East District, KKD, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge, Vigilance & Litigation Branch:-Central & North-East District, Delhi, Delhi/New.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-East District, KKD Courts, Delhi, for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
 - 10 Hindi Section, Tis Hazari Courts, Delhi.
 - 11 Promotion Cell, Tis Hazari Courts, Delhi.
 - 12 Layers Seat, Tis Hazari Courts, Delhi.
 - 13 Pension Cell, North-East District, KKD, Delhi.
 - 14 **Sh. Budhi Ballabh** S/o Sh. Chinta Mani, (E.C. No-2335), Sr. Judicial Assistant/Reader in the court of Sh. Ramesh Kumar, Ld. Principal District & Sessions Judge, N-E District, KKD Courts, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

(Gurwinder Singh Sodhi)
Branch Incharge, (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

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